

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 226 OF 2015 & IA No. 371 OF 2015**

**Dated: 22nd October, 2019**

**In the matter of:**

**M/s. Bhushan Power and Steel Limited**

**.... Appellant(s)**

**Versus**

**GRID Corporation of Orissa Limited**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **10.01.2020**.

**Court Master**

NR